

FORM A		
PUBLIC ANNOUNCEMENT		
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
FOR THE ATTENTION OF THE CREDITORS OF ABMAY HEALTH VENTURES LLP		
RELEVANT PARTICULARS		
1	Name of corporate debtor	ABMAY HEALTH VENTURES LLP
2	Date of incorporation of corporate debtor	03/08/2015
3	Authority under which corporate debtor is incorporated / registered	ROC Mumbai
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	AAE-4929
5	Address of the registered office and principal office (if any) of corporate debtor	179-180, 1st Floor, Kamlacharan Building, Jawahar Nagar, Road 2, Goregoan (W) Mumbai MH 400062 IN
6	Insolvency commencement date in respect of corporate debtor	15/03/2022 (Order dated 15/03/2022 was received by Interim Resolution Professional on 23/03/2022)
7	Estimated date of closure of insolvency resolution process	19/09/2022
8	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Sanjay Shrivastava Registration No. IBBI/IPA-001/IP-P-01528/2018-2019/12425
9	Address and e-mail of the Interim Resolution Professional, as registered with the Board	205 B Suraksha Apartment, Hindustan Colony, Amravati Road, Nagpur, Maharashtra-440033 casanjayshrivastava@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	AAA Insolvency Professionals LLP, A301, Bsel Tech Park, Sector 30a, Opp. Vashi Railway Station, Vashi, Navi Mumbai – 400 705 Email: abmayhealth@aaainsolvency.com
11	Last date for submission of claims	06/04/2022
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14	(a) Relevant Forms & (a) Details of authorized representatives are available at	https://www.ibbi.gov.in/home/downloads NA

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of a corporate insolvency resolution process of the **ABMAY HEALTH VENTURES LLP** on 15/03/2022 (Order copy was received by Interim Resolution Professional on 23/03/2022).

The creditors of **ABMAY HEALTH VENTURES LLP** are hereby called upon to submit their claims with proof on or before 06/04/2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 25/03/2022 **Mr. Sanjay Shrivastava, Insolvency Professional**
Place: Mumbai **AAA Insolvency Professionals LLP**
Registration No.: IBBI/IPA-001/IP-P-01528/2018-2019/12425

